

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

STARRED QUESTION NO:132
ANSWERED ON:22.03.2012
RESTORATION OF RESERVOIRS
Baitha Shri Kameshwar ;Singh Smt. Meena

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Government has formulated any scheme for the restoration and maintenance of reservoirs in the country;
- (b) if so, the details thereof, indicating the details of reservoirs drying up due to lack of maintenance, State-wise;
- (c) the number and details of reservoirs, State-wise, particularly in Jharkhand and the purposes for which they are used;
- (d) whether approval has been granted to the Kanhar reservoir scheme in Jharkhand; and
- (e) if so, the details thereof including the status of the project?

Answer

THE MINISTER IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND WATER RESOURCES (SHRI PAWAN KUMAR BANSAL)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF LOK SABHA STARRED QUESTION NO. 132 ON 22.03.2012 TO BE ASKED BY SHRI KAMESHWAR BAITHA AND SHRIMATI MEENA SINGH

(a) to (c) The Ministry of Water Resources has two state sector schemes for Repair, Renovation and Restoration(RRR) of water bodies,

(i) one with external assistance with an outlay of Rs. 1500 crore and

(ii) another with domestic support with an outlay of Rs. 1250 crore for implementation during XI Plan period. The scheme envisages comprehensive improvement of selected tank systems including restoration of water bodies, improvement of catchment areas of tank commands, increase in storage capacity of water bodies, ground water recharge, improvement in agriculture, horticulture productivity, development of tourism, cultural activities and increased availability of drinking water. The state governments are required to prepare Detailed Project Reports (DPRs) for RRR of water bodies identified by them as per the guidelines issued by the Ministry of Water Resources, Government of India in this regard. Under the scheme with domestic support, projects benefitting special category states of North Eastern States including Sikkim, Himachal Pradesh, Uttarakhand, Jammu & Kashmir and undivided Koraput, Bolangir and Kalahandi (KBK) districts of Orissa and drought prone/naxal affected/tribal areas of other states are eligible for 90% of the project cost as central assistance. Other projects are eligible for 25% of the project cost as central assistance. Under the scheme with external assistance, 25% of the project cost is taken as a loan from World Bank by the Government of India and passed on as Additional Central Assistance (100% grant) to the States, whereas 75% state share is borrowed from the World Bank by the concerned states.

There are 5.56 lakh water bodies identified in course of Minor Irrigation Census (2005) with the help of the state governments. The total number of water bodies not in use is 85,807. Out of 5.56 lakh water bodies, there are 2.39 lakh public owned water bodies This includes 16,552 water bodies in Jharkhand. The state-wise details of public owned water bodies is annexed.

(d) No, Madam.

(e) Kanhar Reservoir Project of Jharkhand has not been accepted by the Advisory Committee of Ministry of Water Resources constituted for clearance of such projects as the issues relating to submergence due to this project in some areas of the State Government of Chhattisgarh could not be resolved and as the observations of Central Water Commission (CWC) on the Detailed Project Report (DPR) of Kanhar Reservoir Project have not been complied with. Government of Jharkhand is also getting a feasibility study of a Barrage project instead of a Reservoir Project, done.